- (ix) Notific tion G. S. R. No. 2020, dated the 231 I August, 1969 (in English).
- (x) Notifica ion G. S. R. No. 2021, dated the 23r August, 1969 (in Hindi).
- (xi) Notific tion G. S. R. No. 2022, dated the 23 d August, 1969 (in English).
- (xii) Notification G. S. R. No. 2023, dated the 23rc August, 1969 (in Hindi).
- (xiii) Notification G. S. R. No. 2024, dated the 23rd August, 1969 (in English).
- (xiv) Notif sation G. S. R. No. 2025, dated the 23rd August, 1969 (in Hindi).
- [Placed in Library. See No. LT-2085/69 for (i) to (xiv).]
 - (xv) Notification G. S. R. No. 2148, dated the 30 h August, 1969, (in English).
 - (xvi) Notification G. S. R. No. 2149, dated the 30th August, 1969 (in Hindi).
 - (xvii) Noti ication G. S. R. No. 2150, dated the 3th August, 1969 (in English).
 - (xviii) Not fication G.S.R. No. 2151, dated the 3011 August, 1969 (in Hindi).
 - (xix) Notification G. S. R. No. 2212, dated the 13th September, 1969 (in English).
 - (xx) Notification G. S. R. No. 2213, dated the 1 th September, 1969 (in Hindi).
 - (xxi) Noti ication G. S. R. No. 2214, dated the 3th Septembr, 1969 (in English).
 - (xxii) Not fication G. S. R. No. 2215, dated the 13th September, 1969 (in Hindi).
 - (xxiii) Notification G. S. R. No. 227, dated the 10th September, 1969 (in English).
 - (xxiv) No ification G.S.R. No. 2275, dated the 10th September, 1969 (in Hindi).
 - [Placed ir Library. See No. LT-1948/69 for (xv) to (xxiv).]

Notification under the Bengal Finance (Sales-Tax) Act, 1941

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy of Notification No. F. 4(144)/68-Fin. (G), dated the 23rd September, 1969 (in English and Hindi), under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, publishing the Delhi Sales Tax (Second Amendment) Rules. 1969, issued by the Delhi Administration. [Placed in Library. See No. LT-1944/69].

NOTIFICATION UNDER THE INCOME-TAX ACT, 1961 AND THE COMPANIES (PROFITS) SURTAX ACT, 1964

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Revenue and Insurance) Notification G. S. R. No. 2363, dated the 30th September, 1969 (in English), issued under the Income-tax Act, 1961 and the Companies (Profits) Surtax Act, 1964.

[Placed in Library. See No. LT-1951/69.]

Notifications under the Central Sales Tax Act, 1956

- SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under sub-section (2) of section 13 of the Central Sales Tax Act 1956:—
 - (i) Notification G. S. R. No. 2364, dated the 30th September, 1969 (in English), publishing the Central Sales Tax (Registration and Turnover) (Second Amendment) Rules, 1969.
 - (ii) Notification G. S. R. No. 2365, dated the 30th September, 1969 (in Hindi), publishing the Central Sales Tax (Registration and Turnover) (Second Amendment) Rules, 1969.

[Placed in Library. See No. LT-1945/69 for (i) and (ii).]

MESSAGE FROM THE LOK SABHA

THE PATENTS BILL, 1967

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lock Sabha:—

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on